

Central Administrative Tribunal  
Principal Bench

O.A. No. 1166 of 2001  
M.A. No. 997 of 2001

New Delhi, dated this the 11th May, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. Surender Kumar Srivastava,  
S/o late Shri H.N. Lal Srivastava,  
Both working as Sr. Accountants  
O/o of Evacuees Properties Cell  
Land & Building Dept.,  
Govt. of NCT Delhi, Vikas Bhawan,  
New Delhi. .... Applicants  
(By Advocate: Shri B.S. Mainee)
2. D.D. Bhatt,  
S/o Shri M.D. Bhatt

Both working as Sr. Accountants  
O/o of Evacuees Properties Cell  
Land & Building Dept.,  
Govt. of NCT Delhi, Vikas Bhawan,  
New Delhi.

Versus

Union of India through

1. The Chief Secretary,  
Govt. of NCT of Delhi  
5, Sham Nath Marg, Delhi.
2. The Principal Secretary,  
Land & Building Dept.  
Govt. of NCT of Delhi  
Vikas Bhawan, New Delhi.
3. The Director (Rehabilitation),  
Ministry of Home Affairs,  
Rehabilitation Division,  
Settlement Wing, Jaisalmer House  
Mansingh Road, New Delhi. .... Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard Shri Mainee. Order Reserved.

Later

Shri Mainee prays for permission to withdraw  
the O.A. Permission is granted. The O.A. is  
dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S.R. Adige

(S.R. Adige)  
Vice Chairman (A)

karthik